

ITEM NO.102(PH)

Court No.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 937 OF 2005

STATE OF RAJASTHAN

Appellant (s)

VERSUS

TALEVAR AND ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

WITH APPEAL(CRL) NO. 1636 of 2005

(With office report)

Date: 25/05/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
HON'BLE MR. JUSTICE DEEPAK VERMA
(VACATION BENCH)

For Appellant(s) Dr. Manish Singhvi, AAG
Mr. Milind Kumar, Adv.

For Respondent(s) Mr. Altaf Hussain, Adv.
for Mr. Harbans Lal Bajaj, Adv.

UPON hearing counsel the Court made the following
O R D E R

The matters are released from part-heard.

At the request of learned counsel for the parties,
list these matters on 14th June, 2011 on top of the list.

(DEEPAK MANSUKHANI)
Court Master

(RENU DIWAN)
Court Master

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